

comparison with the other countries on the number of unregistered children is not possible. Currently about 49,630 births are reportedly being registered out of the estimated 71,964 births that take place every day in the country.

(c) and (d) The main reasons for low registration, inter alia, are lack of coordination among the implementing departments, low priority accorded to registration and general apathy in many States, lack of awareness about the need and importance of registration to general public, insufficient allocation of funds by the State Governments etc. In order to improve the level of registration in the country, the Central Government has been providing financial assistance to States for publicity to create awareness, campaign to clear backlog of issuance of birth certificates, capacity building through training of civil registration functionaries, preservation of civil registration records, infrastructure support for computerization and manpower support to the laggard States at the Chief Registrar's office.

#### **Communication constraints in tackling naxal menace**

2806. SHRI RAJIV PRATAP RUDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are communication constraints in facing Naxal menace in remote areas;
- (b) whether there is a proposal to equip the paramilitary and other forces with satellite phones for better communication; and
- (c) if so, the details thereof and time frame for implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Security forces have effective wireless communication (Very High Frequency-VHF & High Frequency-HF), however, lack of mobile connectivity in some remote areas is a constraint. Under the ongoing scheme of modernization of Police Forces, satellite phones have been provided to the security forces operating in naxal affected areas. Department of Telecom facilitates the acquisition of satellite phones on priority to the security forces.

#### **Incidents of firing in border areas**

2807. SHRI MAHENDRA MOHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that recently there has been an incidence of firing from the side of Pakistan in the border areas of India and heavy weapons were used;
- (b) if so, the details thereof;
- (c) whether Government has taken up matter with Government of Pakistan;
- (d) if so, the details thereof and whether there has been incidences of violation of ceasefire also; and

(e) if so, the details of action taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) On the intervening night of 4th /5th July, 2009, three projectiles fired from across the International Border (IB) landed in the nearby Indian villages Dande, Behrwal and Kaonke of Amritsar District, Punjab. There was, however, no casualty. Immediately after the incident, a strong protest was lodged by the Border Security Force (BSF) Commander with his counterpart of Pak Ranger indicating that such attacks are a very grave violation of the sanctity of the International Border. Further, Commander/Wing Commander level Flag meetings of both sides were held on the intervening night of 4th -5th July, 2009, in the evening of 5th July 2009 and on 13th July 2009.

Since January 2009, there have been nine incidents of ceasefire violations along the Line of Control in J & K. All these violations have been brought to the notice of Pakistan Military authorities at appropriate level and the issue is being addressed through the established mechanisms of hotline, flag meetings as well as weekly talks between the DGsMO.

#### Crime in NCR

2808. SHRI BHARATKUMAR RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware of the deteriorating law and order situation in Delhi where loot, chain snatching, eve-teasing and murder of senior citizens are increasing day-by-day;
- (b) why Delhi police is handicapped to stop crimes in NCR region of Delhi; and
- (c) what measures are being taken or proposed to be taken to reduce crimes in NCR specially in NOIDA and Gurgaon regions?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The crime and law and order situation in Delhi has remained well under control. The case of heinous and IPC crimes has registered 7.46% and 3.01% decline during the period 1st January to 30th June, 2009 as compared to the cases reported during the correspondence period in 2008. The comparison of cases of crime relating to robbery, chain-snatching, eve-teasing and murder of senior citizens reported during the period 1st January to 30th June, 2009 year and corresponding period in 2008 is as under:

Crime Head	Period from 1st January to 30th June		% variation
	2008	2009	
1	2	3	4
Robbery	260	257	1.15% decline
Chain Snatching	329	390	18.54 increase